

Fourteenth Loksabha

Session : 7

Date : 07-03-2006

Participants : Acharia Shri Basudeb

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Title : Report of Justice U.C.Banerjee Commission on Godhra incident.

SHRI BASU DEB ACHARIA (BANKURA): Sir, the final report of Justice U.C. Banerjee Commission nails the false propaganda of BJP, RSS combine and the Modi Government ... (*Interruptions*)

* Not Recorded.

PROF. VIJAY KUMAR MALHOTRA : There is a point of order.... (*Interruptions*)
There is a point of order.

SHRI BASU DEB ACHARIA : ... (*Interruptions*) about the reasons for Godhra fire which had claimed 59 lives and which was used to organize the worst propaganda, the country has ever witnessed. ... (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA : There is a point of order. ... (*Interruptions*)

MR. SPEAKER: Go to your seat.

... (*Interruptions*)

MR. SPEAKER: I will come to your point of order. Just a minute.

... (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA: Sir, I am raising a point of order.... (*Interruptions*) अध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर है। ...(व्यवधान) कोई भी कमेटी की रिपोर्ट

पार्लियामेंट में रखे बिना, बाहर लीक करना ठीक नहीं है। ...(व्यवधान) पहली बात यह है कि यह रिपोर्ट * ...
(व्यवधान)

MR. SPEAKER: Do not give such comments. That will be deleted.

(Interruptions) ...*

MR. SPEAKER: That will be deleted.

... (Interruptions)

श्री बसुदेव आचार्य (बांकुरा) : अध्यक्ष महोदय, मैंने अभी अपनी बात कहनी शुरू भी नहीं की है। ...(व्यवधान)
इन्हें क्या आपत्ति है। ...(व्यवधान)

MR. SPEAKER: You also cannot refer to it. He is entitled to raise the matter.

... (Interruptions)

MR. SPEAKER: You do not agree to that. But let him raise it.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA: He cannot raise the matter until and unless...
(Interruptions)

* Not Recorded.

MR. SPEAKER: Let us hear what he wants to say.

... (Interruptions)

13.13 hrs.

*(At this stage, Shri Suresh Angadi, Shri Ratilal Kalidas Varma and some
other hon. Members came and stood near the Table.)*

MR. SPEAKER: You are not allowing me even to listen what he is saying. How can I decide?

... (*Interruptions*)

MR. SPEAKER: Only Mr. Acharia's statement will be recorded.

(*Interruptions*)* ...

श्री बसुदेव आचार्य (बांकुरा) : अध्यक्ष महोदय, भारत सरकार ने ट्रेन नम्बर 9166 साबरमती एक्सप्रेस में दिनांक 27.2.2002 को गोधरा स्टेशन पर आग की घटना के कतिपय बिन्दुओं की जांच के लिए दिनांक 4.9.2004 को एक उच्च स्तरीय कमेटी का गठन किया था। ...(व्यवधान) उसमें बताया गया है कि इस तरह के साक्ष्य प्रचुर मात्रा में हैं, जो बताते हैं कि कोच संख्या एस-6 में बिना किसी बाहरी कारणों से स्वतः आग लगी। ...(व्यवधान)

अध्यक्ष महोदय: मुझे सुनने दीजिए। आप सुनने नहीं देते हैं।

...(व्यवधान)

अध्यक्ष महोदय: मैं आपकी बात सुनूंगा। मैंने मना नहीं किया है। आप लोग भी बोलिए।

...(व्यवधान)

श्री बसुदेव आचार्य : इसके अलावा आग के लिए ज्वलनशील द्रव्य के इस्तेमाल की संभावना बिल्कुल नहीं पाई गई ...(व्यवधान)[\[R22\]](#)

For three years, what had they propagated? What has Shri Narendra Modi, the Chief Minister of Gujarat been saying all along? Sir, 59 passengers were killed because of accident. But from 28th February onwards after that incident, 2000 people were killed. So, he should resign on moral grounds.... (*Interruptions*)

* Not Recorded.

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m. The Budget Discussion will start.

13.15 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock[\[R23\]](#).

14.03 hrs.

The Lok Sabha re-assembled at three minutes past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : उपाध्यक्ष महोदय, शून्यकाल में बनर्जी आयोग की रिपोर्ट पर हमारा नोटिस था...(व्यवधान) यह बहुत गम्भीर मामला है।

... *(Interruptions)*

MR. DEPUTY-SPEAKER: Now, I would request the Secretary-General to read the Message.

... *(Interruptions)*

श्री रामजीलाल सुमन : इस रिपोर्ट के बाद श्री नरेन्द्र मोदी को मुख्य मंत्री के पद पर बने रहने का कोई अधिकार नहीं है।...(व्यवधान)